

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-521
IB-776/ND/2022
IA/705/2024

IN THE MATTER OF:

Chants Events and Promotions Pvt. Ltd.

....Applicant

Vs.

Heaven Ahead Voyage Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC

Order delivered on 04.06.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Radhia Panhotra

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **25.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)